

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-4075/82].

ANNUAL ACCOUNTS AND AUDIT REPORT OF SAHITYA AKADEMI FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) On Behalf of Shrimati Sheila Kaul : I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1980-81 together with Audit Report thereon.

[Placed in Library See No. LT-4076/82].

PROFIT AND LOSS ACCOUNT OF TELECOMMUNICATION BRANCH OF P & T DEPTT. FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table.

(1) A copy of the Profit and Loss Account and Balance Sheet (On Accrual Basis) (Hindi and English versions) of Tele-Communication Branch of Posts and Telegraphs Department for the year 1979-80.

(2) A Statement (Hindi and English versions) showing reasons delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-4077/82].

REVIEW ON AND REPORT OF BANANA AND FRUIT DEVELOPMENT CORPORATION, LIMITED MADRAS, FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Banana and Fruit Development Corporation Limited, Madras, for the year 1980-81.

(2) Annual Report of the Banana and Fruit Development Corporation Limited, Madras, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-4078/82].

REVIEW ON AND REPORT OF HINDUSTAN ANTIBIOTICS LTD., PIMPRI FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1980-81.

(2) Annual Report of the Hindustan Antibiotics Limited, Pimpri, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-4079/82].